

Central Administrative Tribunal Lucknow Bench Lucknow.

Original Application No: 434/2006.
This, the 19th day of September, 2006.

Hon. Mr. M. Kanthaiah, Member(J)
Hon. Mr. P. K. Chatterji, Member, (A)

Dr. Rama Kant Singh S/o SriR. B. Singh Scientist 'c' Toxicology Division, Central Drug research Institute Lucknow, aged about 46 years, R/o Gayatri Puram Sardar Patel Marg,1 Kursi Road, Lucknow.

.....Applicant.

By advocate Shri H.N. Tewari.

Versus

1. Director kC.D.R.I. Chattar Manzil Palace, Lucknow.
2. Director General Council of Scientific and Industrial Research, Anusandhan Bhawan, Rafi Marg, New Delhi.

.....Respondents.

By Advocate Shri Prashant Kumar Srivastava for Shri A. K.Chaturvedi.

Order (Oral)

By Hon. Mr. M. Kanthaiah, Member(J)

This application has been filed by the applicant to direct the respondent No. 2 to decide his pending application before him within a stipulated time and such directions given to the respondents, the purpose of his application be solved. The respondents counsel reports no objection for disposal of pending appeal of the applicant within stipulated time of 4 months.

2. In view of the above, O.A. is disposed of with a direction to the respondent No. 2 to dispose of the pending appeal of the

applicant within a period of three months by giving a reasoned order. No costs.

meath

(P.K. Chatterji)
Member(A)

kanthaiah
(M. Kanthaiah)
Member(J)

19-9-06